

F.No. 01(03)/Roster/CESTAT/2019  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 6.9.2019

**ORDER NO. 187 of 2019**

Hon'ble President is pleased to partially modify the roster order no. **160 of 2019 for CESTAT, Mumbai** for 9.9.2019 as follows:

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. S. Srivastava, Member (Technical)	On <b>9.9.2019</b>	Excise and Custom Division Bench matters.

Note: On 9.9.2019 Single Member matters shall stand adjourned.

By order



**(Bineesh Kumar K.S.)**

**Registrar**

Copy to:-

SPS to Hon'ble President/Hon'ble Member/P.A. to Registrar/Dy.Registrar, CESTAT Mumbai/Bar Association/O/o Commissioner (AR), CESTAT, Mumbai/ Notice Board/ Website/Guard File/Office Copy.



**Asst. Registrar**